

HIGH COURT OF MANIPUR

AT IMPHAL

NOTIFICATION No. 84

Dated, Imphal the 11th September, 2020.

No.HCM/1/96/BENCH/12957 During the Covid-19 pandemic, the Courts are running on a regulated basis on notifications issued from time to time. The motion cases and specially ordered cases are taken up. The High Court of Manipur is requested by litigants seeking early resolution of their cases which are pending for number of years.

Keeping in mind the need to do substantial justice to all litigants and to reduce the pendency of old cases as indicated by the Hon'ble Supreme court of India, the High Court of Manipur is inclined to list the following cases which are old and pending cases as Tentative Case List/Advance Case List. It will be listed before appropriate Bench as per the directive of the Hon'ble chief Justice from time to time. In order to make it convenient for the learned counsel for the parties, a small number of cases out of the Tentative Case List / Advance Case list will be listed on each day on and from 05.10.2020.

The Tentative Case List / Advance Case List is published so as the enable the learned counsel for either side to get themselves prepared, file replies, affidavits if necessary and also take instructions. Few cases out of the Tentative Case List/ Advance Case List will be published in the regular cause lists on different dates starting from 05.10.2020.

This is for the kind information of all concerned.

By orders etc.

REGISTRAR (Judl)

HIGH COURT OF MANIPUR.

Imphal, the 11th September, 2020.

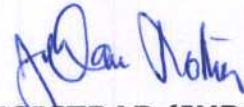
No.HCM/1/96/BENCH/12958-74

Copy to:

1. The Advocate General, Govt. of Manipur.
2. President, High Court Bar Association, Manipur. }
3. President, All Manipur Bar Association. }
4. Government Advocate, High Court of Manipur.

For Kind information and circulation to all Learned members

5. Public Prosecutor, Manipur.
6. The Pr. Secretary to Hon'ble Chief Justice.
7. All the Assistant Registrars, High Court of Manipur.
8. PS to Hon'ble Mr. Justice L. S. Jamir.
9. PS to Hon'ble Mr. Justice Kh. Nobin Singh.
10. PS to Hon'ble Mr. Justice M. V. Muralidaran.
11. PS to Hon'ble Mr. Justice A. Bimol Singh.
12. PS to Registrar General.
13. All Superintendents, High Court of Manipur.
14. The System Analyst, High Court of Manipur for uploading the same to the Official Website.
15. All Court Masters.
16. Notice Board.
17. Guard file.



**REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR.**

TENTATIVE CASE LIST/ ADVANCE CASE LIST - I

CRP

Sl. No.	Case No.	Petitioner Name Vs Respondent Name
1	CRP/1/2012	CH ROMI DEVI and 3 ORS Vs CH IBEMHAL DEVI and ORS
2	CRP/3/2014	L (N) Ibechoubi Devi Vs L Ibomcha@Ibocha Singh and 4 Ors
3	CRP/1/2015	Hemam (O) Ibeni Devi By Her Lrs Vs P Noren Singh and 20 Ors
4	CRP/5/2015	CH ROMI DEVI and 3 ORS Vs CH IBEMHAL DEVI and ORS
5	CRP/13/2016	Imphal Sporting Club Vs Uripok Kangchup Road Auto Rickshaw Owners and Drivers Co Operative Society Ltd
6	CRP/14/2016	Imphal Sporting Club Vs Uripok Kangchup Road Auto Rickshaw Owners and Drivers Co Operative Society Ltd
7	CRP/15/2016	Dr Sm Abdul Wakil Chishti Vs Sheikh Abdul Hye Chishti and 9 Ors
8	CRP/4/2017	Sheikh Abdul Khaliq Chisti and Anr Vs Iqbal Chisti and 7 Ors
9	CRP/13/2017	SHRI GA TOMBA SHARMA Vs SHRI IRUNGBAM IRABOT SINGH
10	CRP/14/2017	MRS MEMMU Vs MRS LEIPHON @ IFPON BIBI
11	CRP/15/2017	SAGOLSHAM NINGOL LEIMAJAOBI DEVI Vs KSHETRIMAYUM NIMAI SINGH
12	CRP/16/2017	LAISHRAM SUDHIR SINGH Vs SHRI ARAMBAM KAOMACHA SINGH

CRP(CRP.ART.227)

Sl. No.	Case No.	Petitioner Name Vs Respondent Name
13	CRP(CRP Art227)/24/2012	H KALA SINGH Vs A GOURAMANI and ORS
14	CRP(CRP Art227)/21/2013	N Thaimei Vs L Thaimei and Anr
15	CRP(CRP Art227)/12/2014	H Nabachandra Singh Vs Union Of India and Ors
16	CRP(CRP Art227)/19/2014	N Indrakumar Singh and 11 Ors Vs State Of Manipur and Ors
17	CRP(CRP Art227)/46/2014	Md Hassimuddin Vs Chandra Bahadur Sunwar and 2 Ors
18	CRP(CRP Art227)/53/2014	Vumkham@kumkhokam Haokip Vs Sepu Haokip
19	CRP(CRP Art227)/28/2015	Alemba Kabui By His Lr Poubi R Naga Vs Rajanglung Gangmei and 7 Ors
20	CRP(CRP Art227)/6/2016	Th Jugindro Singh Vs Rk Thakursana Singh by his LR and 10 Ors
21	CRP(CRP Art227)/9/2016	L Ningthemjao Singh Vs Th Ibomcha Singh and Anr
22	CRP(CRP Art227)/20/2016	Kh Tamar Singh Vs Th o Monika Devi and 1 Anr
23	CRP(CRP Art227)/19/2016	Kh Tamar Singh Vs Th o Monika Devi and 1 Anr
24	CRP(CRP Art227)/22/2016	Paoganglung Kabui by his LRs Vs Head Master Bishnupur Girls High School
25	CRP(CRP Art227)/28/2016	L Ningthemjao Singh Vs Th Ibomcha Singh and Anr

26	CRP(CRP Art227)/27/2016	L Ningthemjao Singh Vs Th Ibomcha Singh and Anr
27	CRP(CRP Art227)/30/2016	L Ibomcha Singh Vs T Nimai Singh and 3 Ors
28	CRP(CRP Art227)/31/2016	M n Th o Pusparani Devi Vs Km Y Inakhunbi Devi and 9 Ors
29	CRP(CRP Art227)/32/2016	Th Shamungou Singh and 5 Ors Vs N Sanajao Singh and 4 Ors
30	CRP(CRP Art227)/33/2016	State Of Manipur and Anr Vs L Suresh Singh and 1 Anr
31	CRP(CRP Art227)/43/2016	Ksh Premkumar Singh@bheigya Singh and 3 Ors Vs L n Tonjam o Pramo Devi
32	CRP(CRP Art227)/54/2016	Narasingha Thakur Vs Nirmal Saha and Anr
33	CRP(CRP Art227)/55/2016	B Ibotombi Sharma Vs S o Sanahanbi Devi and 9 Ors
34	CRP(CRP Art227)/56/2016	B Ibotombi Sharma Vs S o Sanahanbi Devi and 9 Ors
35	CRP(CRP Art227)/58/2016	Ph Ibomcha Singh By His Lr Ph n Th o Ruhini Devi and Anr Vs Ksh Tomba Singh By His Lr Ksh Ibohal Singh
36	CRP(CRP Art227)/11/2017	Autonomous District Council Senapati Vs Kt David and 4 Ors
37	CRP(CRP Art227)/10/2017	Autonomous District Council Senapati Vs L Topson and 4 Ors
38	CRP(CRP Art227)/12/2017	Autonomous District Council Senapati Vs Dr Mb Thoho and 4 Ors
39	CRP(CRP Art227)/9/2017	Autonomous District Council Senapati Vs Mr Rolen Prou and 4 Ors
40	CRP(CRP Art227)/22/2017	KHURAIJAM GAMBHIR SINGH Vs SMT MOIRANGTHEM NINGOL KHUNDRAKAM (O) LOIDANG DEVI
41	CRP(CRP Art227)/26/2017	L ARUNKUMAR SINGH Vs L WARJEET SINGH
42	CRP(CRP Art227)/34/2017	SHRI RK JOYKUMAR SINGH Vs STATE OF MANIPUR
43	CRP(CRP Art227)/37/2017	SHRI ATHOKPAM MENJOR SINGH Vs CHINGAKHAM MONORAMA DEVI
44	CRP(CRP Art227)/38/2017	STATE OF MANIPUR Vs PURNIMA MARUP
45	CRP(CRP Art227)/39/2017	SMT LAISHRAM NINGOL SUJITA DEVI Vs LAISHRAM MODHU @ MODHUCHANDRA SINGH
46	CRP(CRP Art227)/40/2017	SMT LAISHRAM NINGOL SUJITA DEVI Vs LAISHRAM MODHU @ MODHUCHANDRA SINGH
47	CRP(CRP Art227)/41/2017	SMT LAISHRAM NINGOL SUJITA DEVI Vs LAISHRAM MODHU @ MODHUCHANDRA SINGH
48	CRP(CRP Art227)/42/2017	SMT LAISHRAM NINGOL SUJITA DEVI Vs LAISHRAM MODHU @ MODHUCHANDRA SINGH

RFA

Sl. No.	Case No.	Petitioner Name Vs Respondent Name
49	RFA/13/2005	GOPINATH DEVTA Vs PHSURESHKUMAR
50	RFA/9/2006	RK DEVENDRA SINGH Vs STATE OF MANIPUR and ANR

51	RFA/11/2007	CHKULLACHANDRA and ANR Vs CHDORENDRO SINGH and ANR
52	RFA/1/2008	NGUDOICHAND and ANR Vs SIBOHAL SINGH and 7 ORS
53	RFA/11/2008	SOIZALANG VAIPHEI Vs DOUCHINTHANG by his LR and 2 ORS
54	RFA/5/2009	THOUBAL NINGTHOU LAI Vs NTOMPOK SINGH and 5 ORS
55	RFA/1/2009	Lnabakumar Singh Vs Mm Assn Ltd and Anr
56	RFA/3/2010	State Of Manipur Vs L Romo and 15 ORS
57	RFA/2/2013	MANIPUR UNIVERSITY Vs S AMUBA SINGH and 2 ORS
58	RFA/1/2014	State Of Manipur and Ors Vs Kashipri Daikho and 4 Ors
59	RFA/5/2015	Fatechand@fatechand Jain and 1 Anr Vs P Ibomcha Singh and 1 Anr
60	RFA/7/2015	Tikendrajit Ningombam Vs State Of Manipur and 2 Ors
61	RFA/6/2015	Rosy Kahakashan Chishti Vs State Of Manipur and 2 Ors
62	RFA/8/2015	Manju Devi Kambam Vs State Of Manipur and 2 Ors
63	RFA/9/2015	Kh Khamba Meetei Vs L Romila @romi 2 Ors
64	RFA/1/2016	Kh Khelendro Singh and 3 Ors Vs E Diptikumar Singh and Anr
65	RFA/3/2017	H HNUNGPUII Vs LALROUPI and Anr
66	RFA/4/2017	TOMBISANA HIGH SCHOOL Vs STATE OF MANIPUR
67	RFA/5/2017	STATE OF MANIPUR Vs KOTING LAMKANG
68	RFA/7/2017	MRS SHANGHRING @ SAJIDA Vs MRS MUMTAZ BEGUM

FAO

Sl. No.	Case No.	Petitioner Name Vs Respondent Name
69	FAO/4/2005	PHSURESHKUMAR Vs GOPINATH DEVATA

FAO(G)

Sl. No.	Case No.	Petitioner Name Vs Respondent Name
70	FAO(G)/1/2016	Ksh Premkumar Singh@bheigya Singh and 3 Ors Vs L n T o Pramo Devi

MFA

Sl. No.	Case No.	Petitioner Name Vs Respondent Name
71	MFA/1/2017	SMT YOGITA JAIN Vs SHRI MAHENDRA KUMAR JAIN
72	MFA/2/2017	THE NATIONAL INSURANCE COMPANY LIMITED (IMPHAL DIVISION) Vs THOKCHOM ROBIN SINGH

MAF

Sl. No.	Case No.	Petitioner Name Vs Respondent Name
73	MAF/1/2009	RKRAMPING Vs LCHONGLOI and 9 ORS
74	MAF/3/2014	Haunting Vs Upc Represented By Its Pastor and Anr
75	MAF/4/2014	Haunting Vs Upc Of Manipur and Anr

MAC App

Sl. No.	Case No.	Petitioner Name Vs Respondent Name
76	MACApp/1/2014	National Insurance Co Ltd Vs Wo Madhabi Devi and 7 Ors

MAT APP

Sl. No.	Case No.	Petitioner Name Vs Respondent Name
77	MatApp/4/2016	Mo Ibemcha Devi Vs M Indrajit Singh and 2 Ors
78	MatApp/7/2017	Rashini Yengkhom Vs Bhagirath Sarangthem

LA APP

Sl. No.	Case No.	Petitioner Name Vs Respondent Name
79	LAApp/3/2017	RK THOIBISANA DEVI Vs STATE OF MANIPUR

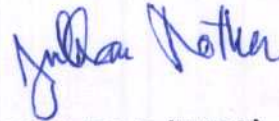
RSA

Sl. No.	Case No.	Petitioner Name Vs Respondent Name
80	RSA/5/2006	KKUMAR SINGH and 5 ORS Vs LIBOTOMBI and 4 ORS
81	RSA/4/2008	NGBABUDHON SINGH Vs SMTNGNAOKUNJAMANI
82	RSA/5/2009	MOMEISNA DEVI and ANR Vs HJOYCHANDRA and 5 ORS
83	RSA/2/2010	No Mikhubi and 5 Ors Vs Nntho Thambaltombi and 2 Ors
84	RSA/3/2010	LNINGTHEMJAO SINGH by his LRs Vs KSHANTI SINGH and ANR
85	RSA/7/2012	RK TOMBI @ TOMBISANA Vs RK MAIPAKSANA and 10 ORS
86	RSA/8/2012	DR N BIRENDRA SINGH Vs TH IBOHAL SINGH
87	RSA/1/2013	THN OO UTRANI DEVI Vs OO LEIREN DEVI and 4 ORS
88	RSA/4/2013	SOROKHAIBAM LEIKAI YOUTH DEVELOPMENT ASSN and ANR Vs AHONGSHANGBAM LEIKAI YAIPHAKOL NUPI MARUP and ANR
89	RSA/6/2013	W UMABATI DEVI and 10 ORS Vs ANLORADHASABI@PORADHASABI DEVI and ORS
90	RSA/7/2013	PN KO THOIBI DEVI and ANR Vs KO THARONGOUBI DEVI@IBEMHAL DEVI and 2 ORS
91	RSA/8/2013	Ch Tomba Singh Vs K Ibohal Singh By His Lrs and Anr
92	RSA/10/2013	Ch Iboyaima Singh By His Lrs and Ors Vs K Ibohal Singh By His Lrs and Ors
93	RSA/11/2013	Y Ningthemjao Singh represented by his LRs Vs B Damu Sharma and 13 Ors
94	RSA/4/2014	Commander 10 Sector Ar and Anr Vs David Kamei and Anr
95	RSA/1/2015	N Babu Singh Vs S Dinamani Singh
96	RSA/4/2015	Y Chaoba Singh Vs Y Bolai Singh and 5 Ors
97	RSA/1/2016	Th Kulla Singh Vs Knio Ibeton Devi and 1 Anr
98	RSA/2/2016	Th Kulla Singh Vs Knio Ibeton Devi and 1 Anr
99	RSA/4/2016	K Nimai Singh By His Lrs Ko Sumati Devi and Ors Vs Hnlo Khoidongbi Devi and 3 Ors
100	RSA/5/2016	Y Chandra Singh Vs Y Tomba Singh and 3 Ors
101	RSA/6/2016	Ph Gourabidhu Sharma By His Lr H Bihari Khuman Vs Ph Ibochouba Sharma and 3 Ors
102	RSA/7/2016	K Yaima Singh Vs H Ram Singh
103	RSA/10/2016	H o Ibechaobi Devi and 12 Ors Vs H n Ranibala Devi and 5 Ors
104	RSA/11/2016	Ch Budhichandra Singh and Anr Vs G Ibohal Sharma By His Lrs G o Padma Devi and 2 Ors
105	RSA/12/2016	Ksh Chandrakumar Singh and Anr Vs Ph Ibohal Singh and 3 Ors
106	RSA/3/2017	S Jatishwor Singh Vs S o Tombi By Her Lr and Ors

107	RSA/2/2017	U Santi Singh Vs State Of Manipur and Anr
108	RSA/4/2017	Th Ibochouba Singh died and represented by his LRS Vs A o Radhamani Devi and 3 Ors
109	RSA/5/2017	Kh o Chandani Devi Vs Kh n Kh o Mema Devi
110	RSA/7/2017	CH (O) IBETOMBI DEVI BY HER LR CH DOREN SINGH Vs Y (O) MAIMU DEVI
111	RSA/8/2017	CH (O) IBETOMBI DEVI BY HER LR CH DOREN SINGH Vs TH (O) RK ROMITA DEVI
112	RSA/9/2017	BISHAN CHHETRY Vs N KAMESHOR SINGH
113	RSA/10/2017	TONGBRAM SHANTIKMAR SINGH Vs SMT MONGJAM (O) MEMCHA DEVI
114	RSA/11/2017	KH (O) LEIHAO DEVI BY HER LRS KH (O) GAMBHINI DEVI Vs A (O) MANGLEMBI DEVI
115	RSA/12/2017	RK SANAJAOBA SINGH Vs SORENSANGBAM ENJIBALA DEVI
116	RSA/13/2017	RK SANAJAOBA SINGH Vs SORENSANGBAM ENJIBALA DEVI
117	RSA/15/2017	P SAGAN SINGH REPRESENTED BY SMT PANGABAM (O) RUHINI DEVI AND ORS Vs SHRI PANGAMBAM RASHI SINGH

RP(FAMCT)

Sl. No.	Case No.	Petitioner Name Vs Respondent Name
118	RP(FAMCT)/2/2016	T Robita Devi Vs Ramesh Gupta



REGISTRAR (JUDL)